

**Central Administrative Tribunal  
Principal Bench**

**CP No.743/2018 in OA No.258/2018**

New Delhi, this the 11<sup>th</sup> day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Sh. Mohd. Jamshed, Member (A)**

1. Shilpi Kumari, Inspector, Group 'B'  
Aged About 30 years,  
D/o Sh. Binod Prasad Chaurasia,  
R/o G-403, Jaipur Sunrise Greens,  
Indirapuram, Ghaziabad-201010, U.P
2. Ranjeet Kumar Sharma, Inspector, Group 'B'  
Aged About 42 years,  
S/o Sh. Kedar Sharma,  
R/o Block 34/401,  
Panchkuian Road, New Delhi-110001
3. Vishal Sharma, Inspector, Group 'B'  
Aged About 35 years,  
S/o Late Sh. Basant Kumar Sharma,  
R/o F-1, 629-B, Sec-1,  
Vaishali, Ghaziabad, U.P.-201010
4. Manoj Sharma, Inspector, Group 'B'  
Aged About 34 years,  
S/o Sh. Krishan Pal Sharma,  
R/o H. No. 16, Shree Ganesh Vatika,  
Govind Puram, Ghaziabad, U.P-201013
5. Deepak Singh, Inspector, Group 'B'  
Aged About 34 years,  
S/o Sh. Chander Pal Singh,  
R/o UG-50, Ganpati Residency, Flora Enclave,  
Ghaziabad, U.P.
6. Yogesh Sharma, Inspector, Group 'B'  
Aged About 34 years,  
S/o Sh. Mool Raj Sharma,  
R/o 138-C, Pkt-6, DDA MIG,  
Mayur Vihar-III, Delhi-110096

7. Jyoti, Inspector, Group 'B'  
Aged About 36 years,  
D/o Sh. Brahm Deo Mishra,  
R/o B-1/7, Rajapuri, Gali No. 5,  
Uttam Nagar, New Delhi-110059.
8. Kuldeep Singh Ranga, Inspector, Group 'B'  
Aged About 37 years, S/o Sh. Balwan Singh  
R/o A-8, Sainik Nagar  
Near Nawada Metro Station  
New Delhi-110059.
9. Arjun Kumar, Inspector, Group 'B'  
Aged About 39 years,  
S/o Sh. Ram Swarup Manjhi,  
R/o 23-C, LIG, DDA Flats, Rampura  
Delhi-110035.
10. Harbans Rai Singhal, Inspector, Group 'B'  
Aged About 37 years  
S/o Late Sh. Phool Chand Singhal  
R/o J-1487, Jahangir Puri  
Delhi-110033. ...Applicants

(By Advocate: Shri M.K. Bhardwaj)

-Vs-

1. Sh. Ajay Bhushan Pandey  
Secretary, Department of Revenue  
Ministry of Finance  
North Block, New Delhi.
2. Sh. S. Ramesh, Chairman  
Central Board of Indirect Taxes and Customs  
Ministry of Finance  
North Block, New Delhi
3. Smt. Archana Pandey Tiwari  
Chief Commissioner of Central Excise  
Delhi zone, Ministry of Finance  
CR Building, IP Estate  
New Delhi. ...Respondents

(By Advocate: Shri M.K. Gaur for Shri Arun Bhardwaj)

**ORDER (ORAL)****Justice L. Narasimha Reddy:-**

The applicants filed OA No.258/2018 feeling aggrieved by the denial of promotion to the post of Superintendent Central Excise and Customs. The OA was disposed of on 19.01.2018 directing that the applicants be extended the same benefits as were extended to the applicants in OA No.3405/2014.

2. This contempt case is filed alleging that the respondents have violated the Order of this Tribunal in OA No.258/2018.

3. The respondents passed an order dated 06.04.2018 rejecting the case of the applicants. It was stated that the applicants in OA No.3405/2014 were not extended the benefit of relaxation of the prescribed length of service and they have been promoted only after they have put in eight years of service in the post of Inspector.

4. This contempt case is filed alleging that the respondents have not implemented the direction issued by this Tribunal in OA No.258/2018.

5. It is no doubt true that this Tribunal issued a direction to the respondents to extend the same benefit to the applicants as was done in the case of the applicants in OA No.3405/2018. However, this is not a case where the respondents remained silent. They passed a detailed order dated 06.04.2018, even by the time, the contempt case was filed. If the applicants are of the view that the stand taken by the respondents cannot be sustained in law, they have to work out the remedies vis-a-vis the said order. As a matter of fact, the applicants have filed OA No.4640/2018 challenging the order dated 06.04.2018 and it is said to have been disposed of with certain directions.

6. In view of this development, this Contempt Petition has become infructuous. It is accordingly closed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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